

**Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi
DES-VII**

**MINUTES OF NORMS COMMITTEE (NC-7) OF 'PLASTIC & RUBBER PRODUCTS' MEETING NO. 38/AM09 HELD ON 31.12.2008
UNDER CHAIRMANSHIP OF
DR. SHYAM AGARWAL, ADGFT**

Meeting No. **38/87-NC7/2008** of **NORMS COMMITTEE (NC-7)** dealing with **'Plastic & Rubber Products'** was held on **31.12.2008** under Chairmanship of Dr. Shyam Agarwal, DGFT, Udyog Bhawan, New Delhi-110011. Following officials attended:

- 1) Shri Akash Taneja, Joint DGFT
- 2) Shri Ishwar Singh, Deputy DGFT and Convener
- 3) Shri Shaish Kumar, Industrial Advisor, DIPP
- 4) Shri A.K. Aggarwal, Joint Industrial Advisor, D/o C&PC

2. Committee confirmed Minutes of NC Meeting No. **37/AM09 held on 24.12.2008.**

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

ONLINE CASES

1

Case No.:2/2/87-ALC1/2008	Party Name:MAX INDIA LIMITED	Meet No/Date:38/87-ALC1/2008 31.12.2008	Status:Approved
HQ File :01/87/050/00002/AM09/	RLA File :22/24/040/00014/AM05/	Lic.No/Date:2210003437 02.07.2004	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	3920	63/0- BOPP FILM THERMAL FILM	10000000.000	Sq. meter	23250000.00	500000.00 US\$	
				Total	23,250,000.00	500,000.00	
Sl.No.	ITCHS	IMPORT ITEM		Qty	UOM	CIF (Rs.)	CIF (Currency)

	Code					
1		POLYPROPYLENEGRANULES (T.C.AS FURNISHED BY FIRM: HOMOPOLYMER)	150720.000	K.G	6658056.00	143184.00 US\$
2		POLYPROPYLENE GRANULES(T.C.AS FURNISHED BY FIRM:COPOLYMER)	9420.000	K.G	459932.00	9891.00 US\$
3		POLYPROPYLENE COMPOUND RESIN(T.C.AS FURNISHED BY FIRM: MASTERBATCHES)	28260.000	K.G	2890998.00	62172.00 US\$
4		EVA COPOLYMERS(T.C.AS FURNISHED BY FIRM: ETHYLENE VINYL ACETATE COPOLYMERS)	142800.000	K.G	9960300.00	214200.00 US\$
				Total	19,969,286.00	429,447.00

Decision: With D/o C&PC OM No. 46011/51/2007-PC.II dated 18.03.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermal BOPP Film	1 kg	1. Polypropylene Granules (Homopolymer)	0.4450 kg
		2. Polypropylene Granules (Copolymer)	0.0953 kg
		3. Polypropylene Additive Compounds (Slip/Antiblock/Antistatic/Opacifying/ Antioxidant)	0.0953 kg
		4. Polypropylene Master Batch (White 60/HOW 60)	0.0233 kg
		5. EVA Copolymer	0.5167 kg

11

Case No.:9/46/87-ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:38/87-ALC1/2008 31.12.2008	Status:Approved			
HQ File :01/87/050/00634/AM08/	RLA File :04/24/040/00025/AM08/	Lic.No/Date:0410089380 10.05.2007	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency ofrealisation)
1	39089000	63/0- TUFNYL SGF10 GREEN - (NYLON 6	1500.000	K.G	192266.00	4425.00 US\$

		COMPOUNDED CHIPS)				
2	39089000	63/0- TUFNYL SXXIN NATURAL (NYLON 6 COMPOUNDED CHIPS)	6500.000	K.G	725832.00	16705.00 US\$
3	39089000	63/0- TUFNYL SGF20 NATURAL (NYLON 6 COMPOUNDED CHIPS)	4000.000	K.G	477950.00	11000.00 US\$
4	39089000	63/0- TUFNYL SGF30 NATURAL (NYLON 6 COMPOUNDED CHIPS)	4000.000	K.G	477950.00	11000.00 US\$
					Total	1,873,998.00
						43,130.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39089000	NYLON 6 CHIPS	7420.690	K.G	814421.00	18552.00 US\$
2	70140000	GLASS FIBRE	2203.750	K.G	111256.00	2534.00 US\$
3	29331000	CAPROLACTAM	6615.200	K.G	638896.00	14553.00 US\$
				Total	1,564,573.00	35,639.00

Decision: With D/o C&PC OM No. 46011/84/2005-PC.II dated 12.12.2005 and 19.12.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Nylon – 6/Polyamide 6 Compounded Chips containing 10% Glassfibre (Tufnyl SGF 10 ST Orange)	1 kg	1. Nylon 6 Grade I Chips	0.738 kg
		2. Fusabond 416 D	0.154 kg
		3. Glass Fibre (Strand Rovings)	0.103 kg
Nylon-6 Unfilled Compound (SXXIN Natural)	1 kg	1. Caprolactrum	1.021 kg
		2. Antioxidant / Heat Stabilizer	0.012 kg
20% Glass Filled Nylon-6 Compound (SGF 20 Natural)	1 kg	1. Polyamide – 6/Nylon – 6 Granules	0.7585 kg
		2. Glass Fiber	0.2050 kg
		3. Relevant Colorant/Masterbatch	0.03075 kg
		4. Antioxidants/Heat Stabilizer	0.0041 kg
		5. Lubricant	0.00615 kg
		6. Flow Modifier	0.0205 kg
30% Glass Filled Nylon-6 Compound	1 kg	1. Polyamide – 6/Nylon – 6 Granules	0.6560 kg
		2. Glass Fiber	0.3075 kg

(SGF 30 M Black/SGF 30 Black/SGF 30 Natural/SGF 30 Red)	3. Relevant Colorant/Masterbatch	0.03075 kg
	4. Antioxidants/Heat Stabilizer	0.0041 kg
	5. Lubricant	0.00615 kg
	6. Flow Modifier	0.0205 kg

22	Case No.:1/40/81-ALC2/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:38/87-ALC1/2008 31.12.2008	Status:Approved
	HQ File :01/81/050/00439/AM08/	RLA File :04/24/040/00039/AM08/	Lic.No/Date:0410092102 15.11.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39081000	61/0- NYLON 6 COMPOUNDED CHIPS, GRADE TUFNYL SXXIC BLACK & SGF 30 BLACK	6000.000	K.G	625895.00	15100.00 US\$
				Total	625,895.00	15,100.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39089000	NYLON 6 CHIPS	5617.000	K.G	589082.88	14042.50 US\$
2	70140000	GLASS FIBRE (CHOPPED STRANDS)	307.500	K.G	14834.50	353.63 US\$
				Total	603,917.38	14,396.13

Decision: With D/o C&PC OM No. 46011/84/2005-PC.II dated 19.12.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glass Filled Nylon-6 Compound (SGF 30 M Black/SGF 30 Black/SGF 30 Natural/SGF 30 Red)	1 kg	1. Polyamide – 6/Nylon – 6 Granules	0.6560 kg
		2. Glass Fiber	0.3075 kg
		3. Relevant Colorant/Masterbatch	0.03075 kg
		4. Antioxidants/Heat Stabilizer	0.0041 kg
		5. Lubricant	0.00615 kg
		6. Flow Modifier	0.0205 kg

27	Case No.:4/5/87-ALC1/2008	Party Name:SRF POLYMERS LIMITED	Meet No/Date:38/87-ALC1/2008 31.12.2008	Status:Approved
	HQ File :01/87/050/00081/AM09/	RLA File :04/24/040/00414/AM07/	Lic.No/Date:0410093311 18.01.2008	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39081000	63/0- NYLON 6 COMPOUNDED CHIPS TUNFYL SGF30 BLACK	9000.000	K.G	963000.00	21738.15 US\$
2	39081000	63/0- NYLON 6 COMPOUNDED CHIPS TUNFYL SXXIC BLACK	25000.000	K.G	2762500.00	62358.92 US\$
				Total	3,725,500.00	84,097.07
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39089000	NYLON 6 CHIPS	30832.000	K.G	3445476.00	77080.00 US\$
2	70140000	GLASS FIBRE	2767.500	K.G	142263.00	3183.00 US\$
				Total	3,587,739.00	80,263.00

Decision: With D/o C&PC OM No. 46011/84/2005-PC.II dated 19.12.2008, following adhoc norms are **approved**:

30% Glass Filled Nylon-6 Compound (SGF 30 M Black/SGF 30 Black/SGF 30 Natural/SGF 30 Red)	1 kg	1. Polyamide – 6/Nylon – 6 Granules	0.6560 kg
		2. Glass Fiber	0.3075 kg
		3. Relevant Colorant/Masterbatch	0.03075 kg
		4. Antioxidants/Heat Stabilizer	0.0041 kg
		5. Lubricant	0.00615 kg
		6. Flow Modifier	0.0205 kg
Nylon-6 Unfilled Compound (SXXIC Black)	1 kg	1. Polyamide – 6/Nylon – 6 Granules	0.9635 kg
		2. Relevant Colorant/Masterbatch	0.03075 kg
		3. Antioxidants/Heat Stabilizer	0.0041 kg

4. Lubricant	0.00615 kg
5. Flow Modifier	0.0205 kg

29	Case No.:28/11/81-ALC2/2008	Party Name:SINTEX INDUSTRIES LTD,	Meet No/Date:38/87-ALC1/2008 31.12.2008	Status:Approved
	HQ File :01/81/050/00146/AM09/	RLA File :08/24/040/00259/AM08/	Lic.No/Date:0810070266 21.02.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	85381090	63/0- GRP(SMC) MOULDED COMPONENTS THE GLASS FIBRE CONTENT IN THE EXPORT PRODUCT WILL BE 30%+/- 2%	180000.000	K.G	41400000.00	900000.00 US\$
Total					41,400,000.00	900,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	70199010	FIBRE GLASS	56700.000	K.G	2869020.00	62250.00 US\$
2	35069100	LOW PROFILE ADDITIVE	18342.000	K.G	4071924.00	88350.00 US\$
3	29219900	p-BENZOQUINONE	270.000	K.G	1067040.00	23145.00

						US\$
4	85381090	UNSATURATED POLYESTER RESIN	37080.000	K.G	6121200.00	132780.00 US\$
5	38151000	CATALYST	414.000	K.G	43740.00	960.00 US\$
6	35069100	WETTING AND DISPERSION ADDITIVES	882.000	K.G	370845.00	8055.00 US\$
7	29010100	COATHYLENE POWDER	2988.000	K.G	1174284.00	25500.00 US\$
8	25199000	MAGNESIUM OXIDE PASTE	414.000	K.G	46920.00	1020.00 US\$
9	37069000	CARRIER WEB FILM	3960.000	K.G	574200.00	12465.00 US\$
10	28051200	FILLER (CALCIUM CARBONATE, ALUMINIUM TRYHYDRATE ETC)	66798.000	K.G	384090.00	8400.00 US\$
11	29010000	RELEASE AGENTS	19656.000	K.G	4068792.00	88260.00 US\$
12	32041700	PIGMENTS (THIS LICENCE IS ISSUED IN TERMS OF PARA 4.7.1 OF HBP 2004-09 UNDER AD HOC NORMS FIXED CATAGORY) (B.G./LUT AS APPLICABLE TO BE EXECUTED AS PER RELEVANT CUSTOM NOTIFICATION/ CIRCULARS)	1494.000	K.G	228300.00	4950.00 US\$
					Total	21,020,355.00
						456,135.00

Decision: With D/o C&PC OM No. 46011/41/2007-PC.II dated 24.7.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
GRP (SMC) Moulded Components Glassfiber Content – 30 +/- 2%	1 kg	1. Fibre Glass	0.3150 kg
		2. Low Profile Additive	0.1019 kg
		3. p-Benzoquinone	0.0015 kg
		4. Unsaturated Polyester Resin	0.2060 kg
		5. Catalyst	0.0023 kg
		6. Wetting and Dispersion Additives	0.0049 kg
		7. Coathylene Powder	0.0166 kg
		8. Magnesium Oxide Paste/Luvitol	0.0023 kg
		9. Carrier Web Film	0.0220 kg
		10. Filler (Calcium Carbonate, Aluminium Tryhydrate)	0.3711 kg
		11. Release Agents	0.1092 kg
		12. Pigments	0.0083 kg

32	Case No.:24/5/87-ALC1/2008	Party Name:STYLO TABLEWARES	Meet No/Date:38/87-ALC1/2008 31.12.2008	Status:Approved
	HQ File :01/87/050/00101/AM09/	RLA File :24/24/040/00002/AM09/	Lic.No/Date:2410021073 24.04.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39241090	63/0- ARTICLES OF MELAMINE (Decorative Serving Trays/Coasters/Trivet/Crockery)	84495.000	K.G	9978875.00	246696.54 US\$
				Total	9,978,875.00	246,696.54
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39092010	MELAMINE COMPOUND W-5309	89657.600	K.G	6705820.00	165780.47

						US\$
2	39092010	MELAMINE RESIN CT-6005	3624.840	K.G	505960.00	12508.28 US\$
3	39092010	MELAMINE RESIN CT-6004	3886.770	K.G	539320.00	13333.00 US\$
4	48239090	PLAIN PAPER (MELAMINE FOIL PAPER) 45 +/- 2 g/m2 (1 REAM CONTAINS 500 SHEETS OF 530 X 730 mm PLAIN PAPER)	282.210	None	232000.00	5735.48 US\$
				Total	7,983,100.00	197,357.23

Decision: Committee decided to **close** case as RLA has informed that AA has been issued on repeat basis in terms of Para 4.7 read with Para 4.7.1 of HBP on basis of decision of NC in its Meeting No. Meeting No. 42/AM08 dated 27.02.2008 (Case No. 1/17/87ALC1/2007).

46

Case No.:11/13/87-ALC1/2008	Party Name:HI-TECH ARAI LIMITED	Meet No/Date:38/87-ALC1/2008 31.12.2008	Status:Approved
HQ File :01/87/050/00272/AM09/	RLA File :35/24/040/00032/AM08/	Lic.No/Date:3510024086 27.06.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40059190	62/0- Polyacrylic Based Compounded Rubber Sheet Reinforced with Glassfibre and Graphite, Unvulcanized (containing 51 +/- 1% Polyacrylic Rubber)	30000.000	K.G	9917570.00	225140.00 Japanese Yen
				Total	9,917,570.00	225,140.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39069090	POLYACRYLIC RUBBER	15240.000	K.G	5247295.00	118050.00 Japanese Yen
2	38123090	RUBBER ANTIOXIDANT	300.000	K.G	108325.00	2435.00 Japanese Yen
3	28112200	PRECIPITATED SILICA	750.000	K.G	154055.00	3465.00 Japanese Yen
4	28030010	CARBON BLACK	3060.000	K.G	287495.00	6465.00 Japanese Yen
5	22440079	SYNTHETIC GRAPHITE POWDER	3810.000	K.G	687850.00	15475.00 Japanese Yen

6	38011000	CELLULOSE POWDER SPECIAL FILLER.	2280.000	K.G	453630.00	10205.00 Japanese Yen
7	39129090	GLASS FIBER MILLED POWDER	750.000	K.G	228665.00	5145.00 Japanese Yen
8	68159990	CARBON FIBER	750.000	K.G	1721555.00	38730.00 Japanese Yen
9	29094300	POLYETHYLENE GLYCOL	120.000	K.G	36920.00	830.00 Japanese Yen
				Total	8,925,790.00	200,800.00

Decision: With D/o C&PC OM No. 46011/54/2007-PC.II dated 31.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyacrylic Based Compounded Rubber Sheet Reinforced with Glassfibre and Graphite, Unvulcanized (Containing 51 +/- 1% Polyacrylic Rubber)	1 kg	1. Polyacrylic Rubber	0.508 kg
		2. Rubber Antioxidant	0.010 kg
		3. Precipitated Silica	0.025 kg
		4. Carbon Black	0.102 kg
		5. Synthetic Graphite Powder	0.127 kg
		6. Cellulose Powder Special Filler	0.076 kg
		7. Glass Fiber Milled Powder	0.025 kg
		8. Carbon Fiber	0.025 kg
		9. Polyethylene Glycol	0.004 kg

47	Case No.:12/13/87-ALC1/2008	Party Name:HI-TECH ARAI LIMITED	Meet No/Date:38/87-ALC1/2008 31.12.2008	Status:Approved
	HQ File :01/87/050/00273/AM09/	RLA File :35/24/040/00039/AM08/	Lic.No/Date:3510024088 27.06.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40059190	62/0- FLUROELASTOMER BASED COMPOUNDED RUBBER SHEET,UNVULCANISED (CONTAINING 75 +/-1% FLUROELASTOMER)	15000.000	K.G	15088480.00	43989740.00 Japanese Yen
				Total	15,088,480.00	43,989,740.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)

1	39046990	FLUOROELASTOMER	11362.500	K.G	11824800.00	295250.00 Japanese Yen
2	28030010	CARBON BLACK	1470.000	K.G	124950.00	3120.00 Japanese Yen
3	34049090	PROCESSING AID	112.500	K.G	242760.00	6060.00 Japanese Yen
4	34039900	FLUOROALKYL CONTAINING POYESTER	225.000	K.G	1211400.00	30250.00 Japanese Yen
5	28391900	CALCIUM METASILICATE	1137.000	K.G	228000.00	5690.00 Japanese Yen
6	28046100	SILICONE FLUID	112.500	K.G	84000.00	2100.00 Japanese Yen
				Total	13,715,910.00	342,470.00

Decision: With D/o C&PC OM No. 46011/54/2007-PC.II dated 31.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Fluoroelastomer Based Compounded Rubber Sheet, Unvulcanized (containing 75 +/- 1% Fluoroelastomer)	1 kg	1. Fluoroelastomer	0.7575 kg
		2. Carbon Black	0.0983 kg
		3. Processing Aid	0.0075 kg
		4. Fluoroalkyl containing Polyester	0.0152 kg
		5. Calcium Metasilicate	0.0758 kg
		6. Silicone Fluid	0.0075 kg

52

Case No.:10/14/87-ALC1/2008	Party Name:SAKATA INX (INDIA) LTD.	Meet No/Date:38/87-ALC1/2008 31.12.2008	Status:Approved			
HQ File :01/87/050/00292/AM09/	RLA File :05/24/040/00020/AM08/	Lic.No/Date:0510223575 09.07.2008	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39095000	62/0- POLYURETHANE RESIN CONTAINS 27% +/- 1% RESIN/ TOTAL SOLID CONTENT IN RELEVANT SOLVENTS	40800.000	K.G	5271708.00	112164.00 US\$

				Total	5,271,708.00	112,164.00
SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39072090	POLYOL	10419.500	K.G	2252697.00	48971.67 US\$
2	29299000	DI-ISOCYANATE NAMELY : DI-ISOCYANATE/DI-ISOCYANATE (DESMODUE-I)	1735.220	K.G	1147336.00	24942.10 US\$
3	29336990	DABCO (TRIETHYLENE DIAMINE)	12.240	K.G	20124.00	437.47 US\$
4	29212990	DIAMINE-VESTAMINE IPD	312.000	K.G	97658.00	2123.00 US\$
5	29213000	ETHYL ACETATE	11728.800	K.G	551252.00	11728.78 US\$
6	29023000	TOLUENE	11728.800	K.G	551252.00	11728.78 US\$
7	29051220	ISO-PROPYL ALCOHAL (IPA)	5864.590	K.G	413454.00	8796.89 US\$
8	29059000	AMINES	179.760	K.G	42245.00	898.82 US\$
				Total	5,076,018.00	109,627.51

Decision: With D/o C&PC OM No. 46011/29/2005-PC.II dated 07.04.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyurethane Resin Solution in Relevant Solvents (containing 27%+/-1% Resin/Total Solid Content)	1 MT	1. Polyol	255.380 kgs.
		2. Di-isocyanate	42.530 kgs.
		3. Tri-ethylene Diamines	0.300 kgs.
		4. Diamine (Vestamine Isophorone Diamine)	7.647 kgs.
		5. Ethyl Acetate	287.470 kgs.
		6. Toluene	287.470 kgs.
		7. Isopropyl Alcohol	143.740 kgs.
		8. Amines	4.406 kgs.

58	Case No.:7/21/81-ALC2/2008	Party Name:REGALIA LAMINATES	Meet No/Date:38/87-ALC1/2008 31.12.2008	Status:Approved
	HQ File :01/81/050/00318/AM09/	RLA File :05/24/040/00287/AM09/	Lic.No/Date:0510225073 07.08.2008	Defer Date:
Application: Request is for adhoc norms for following:				

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	85463090	63/0- GLASS EPOXY LAMINATES G-10/FR-4	100000.000	K.G	26474000.00	620000.00 US\$
				Total	26,474,000.00	620,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	70195200	GLASS FABRIC GSM 100-220	242000.000	Meter	12022560.00	278300.00 US\$
2	39073010	EPOXY RESIN VISOUS LIQUID	56000.000	K.G	7862400.00	182000.00 US\$
3	29141100	ACETONE LIQUID	12000.000	K.G	1036800.00	24000.00 US\$
4	29211100	DIMETHYL FORMAMIDE LIQUID	12000.000	K.G	829440.00	19200.00 US\$
5	48042900	KRAFT PAPER GSM 130-250	8500.000	K.G	293760.00	6800.00 US\$
				Total	22,044,960.00	510,300.00

Decision: With D/o C&PC OM No. 46011/96/2007-PC.II dated 08.04.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Glass Epoxy Laminates (G-10/FR-4)	1 kg	1. Glass Fabric	2.42 Meter (0.634 kg +/- 2%)
		2. Epoxy Resin Solution (containing Solid Content 80 +/- 1%)	0.560 kg
		3. Acetone	0.120 kg
		4. Dimethyl Formamide	0.120 kg
		5. Kraft Paper	0.085 kg

68	Case No.:20/38/87-ALC1/2008	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:38/87-ALC1/2008 31.12.2008	Status:Approved
	HQ File :01/87/050/00617/AM09/	RLA File :03/94/040/00474/AM09/	Lic.No/Date:0310485775 09.09.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39260000	61/0- PVC SOLID WOVEN FIRE RESISTANCE ANTISTATIC CONVEYOR BELTING. TYPE-5000 4 PLY 1 X 1 MM THK	9763.050	Sq. meter	15323093.00	356351.00 US\$
				Total	15,323,093.00	356,351.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	54020000	POLYESTER FILAMENT YARN.(1000/1500 DENIER)	27.217	M.T	3130001.00	72790.72 US\$
2	55060000	SPUN POLYESTER YARN	8.642	M.T	864230.00	20098.37 US\$
3	39040000	PVC RESIN	34.542	M.T	2141585.40	49804.31 US\$
4	29170000	PHOSPHATE PLATICIZER	17.827	M.T	2228412.50	51823.55 US\$
5	29170000	PTHALATE PLASTICIZER	7.274	M.T	539772.91	12552.86 US\$
				Total	8,904,001.81	207,069.81

Decision: With D/o C&PC OM No. 46011/115/2005-PC.II dated 15.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Solid Woven Fire Resistant Antistatic Conveyor Belting for Industrial Applications (Belt Type 5000)	1 Sq. Mtr.	1. Relevant Polyester Filament Yarn (1000/1500D)/Spun Polyester Yarn/Nylon Yarn	1.05 kg/kg content in export product
		2. Raw material for one kg of PVC Compound content in export product:	
		i) PVC Resin	0.432 kg
		ii) Phosphate Plasticizers	0.223 kg
		iii) Phthalate Plasticizers	0.091 kg
		3. Relevant Belt Fasteners	Net to Net

69	Case No.:18/23/87-ALC1/2008	Party Name:PLASTIC PRODUCTS ENTERPRISE	Meet No/Date:38/87-ALC1/2008 31.12.2008	Status:Approved
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HQ File :01/87/050/00422/AM09/

RLA File :08/24/040/00122/AM09/

Lic.No/Date:0810074605
10.09.2008

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39162019	63/0- PTFE RODS; PTFE SHEETS; PTFE BUSHES AND PTFE TUBES IN 1000MMx 1000MM, THICKNESS: 1.00MM TO 25MM	10000.000	K.G	3041375.00	72500.00 US\$
				Total	3,041,375.00	72,500.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39046100	PTFE RESIN MOULDING POWDER.THIS LICENCE IS ISSUED UNDER PARA 4.7 OF H.B. SUBJECT TO FIXATION OF NORMS BY NORMS COMMITTEE, NEW DELHI.	10500.000	K.G	2680650.00	63000.00 US\$
				Total	2,680,650.00	63,000.00

Decision: With D/o C&PC OM No. 46011/138/2005-PC.II dated 25.04.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Articles of PTFE Resin (Rods/Sheets/Bushes/Tubes)	1 kg	Relevant PTFE Resin Moulding Powder	1.05 kg/kg content in export product

70	Case No.:19/38/87-ALC1/2008	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:38/87-ALC1/2008 31.12.2008	Status:Approved
	HQ File :01/87/050/00616/AM09/	RLA File :03/94/040/00473/AM09/	Lic.No/Date:0310485860 10.09.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39260000	61/0- PVC SOLID WOVEN FIRE RESISTANCE ANTISTATIC CONVEYOR BELTING TYPE-6000/6500 4 PLY 1.5 X 1.5 MM THK	2606.480	Sq. meter	4595195.00	106865.00 US\$
2	39260000	61/0- TYPE-10000 5 PLY 1.5 X 1.5 MM THK	13014.900	Sq. meter	44771471.00	1041197.00 US\$
3	39260000	61/0- TYPE-3500 3 PLY 1 X 1 MM THK	23608.600	Sq.	28424763.00	661041.00 US\$

					<i>meter</i>	
					Total	77,791,429.00 1,809,103.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	54020000	POLYESTER FILAMENT YARN. (1000/1500 DENIER)	153.699	M.T	17675373.50	411055.20 US\$
2	55060000	SPUN POLYESTER YARN	40.010	M.T	4001040.00	93047.44 US\$
3	39040000	PVC RESIN	145.208	M.T	9002877.40	209369.24 US\$
4	29170000	PHOSPHATE PLASTICIZER	74.955	M.T	9369337.50	217891.57 US\$
5	29170000	PTHALATE PLASTICIZER	30.580	M.T	2269391.28	52776.54 US\$
6	73260000	F				